

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. Case (C) No. 708 of 2020

Kaushal Kishore

.... Petitioner

Versus

The State of Jharkhand & others

... Opposite Parties

CORAM: HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY

Through Video Conferencing

For the Petitioner

: Mr. Sameer Saurabh, Advocate

For the State

: Mr. Abhishek Singh, A.C. to G.A. IV

Order No. 02

Dated 09st September, 2021

Mr. Abhishek Singh, learned A.C. to G.A. IV submits that he shall take instruction and file a show cause within a period of three weeks.

Let this case be listed after three weeks under the heading 'for Admission'

(RONGON MUKHOPADHYAY,J.)